(b) if so, whether Government phased out any programme for meeting the requirements of the consumers;

(c) if so, what are the details thereof; and

(d) what is the number of applicants on waiting lists at Delhi at present?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) It has been stated that the present shortage of liquefied petroleum gas (cooking gas) will continue for another 2 to 3 years until increased quantity of LPG becomes available from Bombay High associated gas, by the commissioning of new refineries and by setting up additional facilities for LPG production in the existing refineries. The demand of consumers already enrolled will generally be met.

(b) and (c). While all efforts will be made to optimise cooking gas production in the refineries, enrolement of consumers during the interim period will have to be restricted according to availability of the product.

(d) As on 31st October, 1977, the number of persons on the waiting list at Delhi of Indian Oil Corporation Limited and Bharat Petroleum Corporation Limited were about 90,000 and 34,000 respectively.

Dacoits Panicky among passengers Passing Through Bihar

2777. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the Railway Passengers passing through the State of Bihar have become panicky due to increased number of dacoities; and

(b) if so, what steps Government have taken to safeguard the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). No such panicky situation has been reported by the Police authorities so far though the incidents of dacoities in trains passing through Bihar area have increased slightly. The Police machinery has been fully geared up to control such crimes in Railway trains.

रेल गाड़ियों में फेरी वालों द्वारा खाद्य पदार्थ विक्रय की व्यवस्था का अनियमित होना

2778. डा० रामजी सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि रेल-गाड़ियों में हजारों फेरी वाले यात्रियों को खाद्य पदार्थ तथा अन्य वस्तुएं बेचते हैं ;

(ख) क्या यह सच है कि सरकार यात्रियों की सुविधा के लिये सभी रेलवे स्टेशनों पर लाइसेंस प्राप्त दुकाने खोलने में असफल रही है जिस के परिणामस्वरूप जनता को कठिनाइयों का सामना करना पड़ता है ;

(ग) क्या सरकार का विचार फेरी वालों के लिये लाइसेंस प्राणाली लागू करने का है जिस से अनियमित फेरी प्रणाली को समाप्त किया जा सके और भ्रष्टाचार का अन्त हो सके ; और

(घ) क्या सरकार को किसी "हाकर एसोसिएशन' से कोई ज्ञापन मिला है और यदि हां, तो कब और उस पर सरकार ने क्या कार्यवाही की है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) अनधिकृत फेरी वालों द्वारा गाड़ियों पर खाद्य वस्तुएं बेचने के कुछ मामले प्रकाश में आये हैं।

(ख) एक बड़ी संख्या में ऐसे स्टेशनों पर जहां यात्री जनता की मांग है, चाय, खाद्य वस्तुएं आदि बेचने की सुविधाएं पहले से ही दी हुई हैं। छोटे और मार्गवर्ती